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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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22.03.2012

OA No. 405/2011 with MA 344/2011

Mr. P.N. Jatti, Counsel for applicant.  
Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the applicant submits that he wants to withdraw this OA with permission to file substantive OA.

The present OA is dismissed as withdrawn with liberty reserved to the applicant to file substantive OA, if so advised.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*